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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 123/2017/NCLT/AHM/2017
CA (CAA) No. 96/NCLT/AHM/2017**


**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017**

Name of the Company: Siwana Agri Marketing Ltd
Kauvery Trexim Pvt Ltd.
Stuti Trademart Pvt. Ltd.
Vital Connections Pvt. Ltd.
(Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	RAVI KAPOOR	PCS	APPLICANT	
2.				

ORDER

Learned PCS Mr. Ravi Kapoor present for Petitioners.

Proof of service of notice on statutory authorities filed.

Common representation of Regional Director received.

No representation received from other statutory authorities.

Representation of Official Liquidator received in Transferor Companies.

Reply filed by petitioner.

Heard arguments of learned Counsel for Petitioner.


Petition is admitted.

Date of hearing fixed on 07.12.2017.

Petitioner shall advertise Notice of hearing of this petition in "Business Standard" Ahmedabad edition and "Jai Hind" Daily Ahmedabad Edition not less than ten days before fixed date of hearing, calling for objections, if any, on or before the date of hearing.

Petitioner shall issue notices to Regional Director and Official Liquidator informing the date of hearing.

List the matter on 07.12.2017 for hearing.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 20th day of November, 2017.